Fall in industrial growth of infrastructural sectors

*454. SHRIMATI KAMLA SINHA : Will the PRIME MINISTER be pleased to state:

- (a) whether it is a fact that the industrial infrastructural sectors registered a fall of 2.6 per cent in the first eight months of the financial year 1993-94, with a growth rate of 5.6 per cent as against the targetted 8 per cent;
- (b) whether the sectors which registered the most significant fall in growth were crucial areas like fertilisers, crude oil, saleable steel, Railways and cement;
- (c) if so, what are the details thereof; and

(d) what steps Government intend to take to halt this industrial decline and encourage industrial growth in the core sectors?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRIMATI KRISHNA SAHI). (a) to (c) A statement is laid on the Table of the House. (See below)

(d) The Standing Committee of Secretaries on industrial infrastructure regularly monitors the performance of key infrastructure industries for taking necessary remedial measures. In the budget for 1994-95, plan outlay for infrastructure sectors has been increased. Besides, private investment is now being invited in power, steel and petroleum sectors to supplement public and Government resources.

Performance of Infrastructure Sector during April-November 1993

S.	Sector		Unit		April-Nov. 1993		Rate of Growth	
No.				Target	Actual	Targeted Actual (Percent)		
1.	Power			BU	209.0	209.6	7.1	7.5
2.	Coal .			MT	140.7	141.8	4.0	4.8
3.	Saleable Steel			MT	8.5	7.6	16.8	4.
4.	Cement .			MT	40.4	36.9	15.3	5.3
5.	Crude Petroleum	ı .		MT	18.0	17.7	0.9	-2.8
6.	Petroleum Refine (Throughput		•	MT	34.5	35.9	-3.4	0.5
7.	Fertilizer .			MT	6.4	5,8	-1.5	-10.7
8.	Railway Revenu Traffic	c Frei	ght •	MT	237.8	227.5	6.1	1.5
9.	Cargo handled ports	at ma	jor •	MT	109.3	114.0	1.8	6.1

Note: B.U. Billion Units M.T.-Million Tonnes.

Targeted growth rate in percent is the growth of targeted production for April-November 1993 over April—November 1992 actual.

Actual growth rate in percent is the growth of actual production during April-November 1993 over April—November 1992 actual.

Reimposition of Control on Price and Distribution of Molasses

*455. SHRI KRISHNA KUMAR BIRLA: SHRI GHUFRAN AZAM: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state :

- (a) whether there is persistent demand to reimpose controls on price and distribution of molasses and alcohol:
- (b) if so, whether the alcohol based chemical units are losing their viability due to decontrol of molasses:
- (c) if so, the reaction of the Union Government thereto?

THE MINISTER OF CHEMICALS AND FERTILIZERS (SHRI RAM TAKHAN SINGH YADAV): (a) to (c) The alcohol based Chemical Industry has been persistently requesting for reimposition of controls over the movement and price of molasses and alcohol. They have represented that such controls are required to ensure adequate availability of molasses and alcohol at controlled prices.

This is one of the issues that came up for discussion in a Conference of State Excise Ministers held on 4-11-1993. A Group of State Excise Ministers under the chairmanship of the Karnataka Chief Minister is now looking into this issue among others.

Demand of Foreign Airlines for more Destinations

*456. SHRI S. AUSTIN: Will the Minister of CIVIL AVIATION AND TOURISM be pleased to state:

- (a) whether some of the foreign airlines are pressing the Government of India to give more destinations, more frequencies, entry points, without offering similar concessions to Air India in their own skies:
- (b) if so, the response of Government thereto;
- (c) whether a reciprocal demand was made by Government; and
- (d) if so, the reaction of the foreign airlines thereto?

THE MINISTER OF CIVIL AVIATION AND TOURISM (SHRI GHULAM NABI AZAD): (a) to (d) Requests are received from various Governments from time to time for enhancing the capacity entitlements and grant of more destinations in India for their designated carriers. The traffic rights to foreign airlines are, however, granted after negotiation with the respective Governments on the basis of reciprocity of benefits to the two sides.

Acquisition of land in Mhow for military exercises

- *457. SHRI SHIV PRASAD CHAN-PURIA: Will the PRIME MINISTER be pleased to state:
- (a) whether the land of villages in Mhow Tehsil of Madhya Pradesh is being acquired for military exercises;
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- (b) if so, what is the area of fertile and barren land which is being acquired;
- (c) whether farmers will be provided alternative fertile land for their rehabilitation;
- (d) whether barren land could not be located for such military exercises; and
- (e) whether there is any proposal to acquire land in Jabalpur also for such exercises?

THE MINISTER OF STATE IN THE MINISTRY OF DEFENCE (SHRI MALLIKARJUN): (a) Lands have already been acquired.

(b) The details of cultivable and Parta land acquired are as under:—

Irrigated/ unirrigated	Parta/ grass bir	Total
4155.93	7988-10	12144.03
acres	acres	acres

- (c) Government have paid monetary compensation as per provisions of the Land Acquisition Act, 1894 as well as rehabilitation grants. The present policy does not provide for provision of alternative land.
- (d) These ranges have been used as such for several decades. About 65% of the total area has no, born under cultivation.
 - (e) No. Sir.

Duty Rationalisation in Respect of Medicinas

- SHRI ANANT RAM JAISWAL:
 SHRI RAJNI RANJAN SAHU:
 Will the Minister of CHEMICALS AND
 FERTILIZERS be pleased to refer to answers to Unstarred Questions 442 and 1300
 given in Rajya Sabha on the 24th February
 and 3rd March, 1994 respectively and
 state:
- (a) whe her it is a fact that prices of medicines have shot up as revealed by Wholesale price index and more foreign exchange is going out on account of increase in CIF prices to match cus'oms duty reduction;
- (b) what were the imports and their CIF prices in respect of 50 top drugs and